

**OSECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

**CIVIL APPEAL NOS. 8255, 8256, 8257, 8258, 8259-66, 8267-71, 8272, 9087-89, 9086
& 10696 OF 2014**

JAIPRAKASH ASSOCIATES LTD.

....APPELLANT

VERSUS

STATE OF U.P. & ORS.

....RESPONDENTS

OFFICE REPORT

Special Leave Petition (CC No. (s) . 19880/2015) was listed before Hon'ble Court on 16th November, 2015, When the following order was passed.

"To be heard along with Civil Appeal No. 8255 of 2014.

List the matters on 4th December, 2015 for grant of interim Relief."

Service Position of each matters are as under:-

CIVIL APPEAL NOS. 8255, 8256, 8257, 8258, 8267-71, 8272 & 9087-89 OF 2014

There are three Respondents in all the above-mentioned matters and represented by Counsels.

CIVIL APPEAL NOS. 8259-66 OF 2014

C.A. No. 8259/14 : There are three Respondents and all of them are represented by Counsels.

C.A. No. 8260/14 : There are four Respondents and Respondent Nos. 1, 2 & 3 has been represented by Counsels. Service is Awaited in Respondent No. 4.

C.A. No. 8261/14 : There are four Respondent and Respondent Nos. 1, 2 & 3 has been represented by Counsels. Service is Awaited in Respondent No. 4.

C.A. No. 8262/14 : There are four Respondent and Respondent Nos. 1, 2 & 3 has been represented by Counsels. Service is Awaited in Respondent No. 4.

C.A. No. 8263/14 : There are three Respondents and all of them are represented by Counsels.

C.A. No. 8264/14 : There are three Respondents and all of them are represented by Counsels.

C.A. No. 8265/14 : There are three Respondents and all of them are represented by Counsels.

C.A. No. 8266/14 : There are seven Respondents and Respondent Nos. 1, 3 & 4 are represented by Counsels. Service is awaited in Respondent Nos. 2, 5, 6 & 7.

CIVIL APPEAL NOS. 9086 OF 2014

There are four Respondents and Respondent Nos. 1 & 3 has been represented by Counsels and Respondent Nos. 2 & 4 has been served through High Court but no one has filed Vakalatnama or Appearance so far.

CIVIL APPEAL NOS. 10696 OF 2014

There are six Respondents and Service awaited in all Respondents.

The Appeals above-mentioned are listed before Hon'ble Court with this Office Report for order.

DATED THIS THE 30TH DAY OF NOVEMBER, 2015.

ASSISTANT REGISTRAR

Copy to:-

Ms. Sharmaila Upadhyay, Advocate
Ms. Rashmi Singh, Advocate
Ms. Abha jain, Advocate
Mr. Rakesh U Upadhyay, Advocate
Mr. R. P. Mehrotra, Advocate
Mr. Pradeep Mishra, Advocate
Mr. Abhishek Sharma, Advocate
Mr. Vinay Garg, Advocate

ASSISTANT REGISTRAR